

**Fuel Gas Plants**

144. **Shri P. C. Borooah:** Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether the Indian Institute of Petroleum has recommended the establishment of more fuel gas plants based on naphtha in major cities;

(b) if so, the decision, if any, taken in the light of this recommendation;

(c) the total quantity of naphtha available in the country particularly that from the Gauhati Refinery;

(d) the composition of naphtha available from various sources; and

(e) how and to what extent it is being utilised at present and what is the surplus available at present for feeding the proposed fuel gas plants in the country in general and from Gauhati Refinery in particular?

**The Minister of Petroleum and Chemicals (Shri Humayun Kabir):**

(a) Yes, Sir.

(b) The matter is under examination.

(c) & (e) During 1963, 1,342,384 tonnes of motor gasoline and 19,438 tonnes of naphtha were produced in the country, and utilised as follows:

Motor Gasoline for internal consumption: 957,015 tonnes.

Motor Gasoline for export: 364,759 tonnes.

Naphtha for fertiliser manufacture, 25,633 tonnes.

As such there was no appreciable surplus of naphtha. It is not possible to give the figures of production from the Gauhati Refinery separately owing to the restrictions imposed by the Defence of India Rules.

(d) Most of the naphtha produced is of the "straight-run" variety.

**Graduates of Kashi Vidyapith**

145. **Shri Bibhuti Mishra:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that many State Governments (including the Government of Bihar) do not allow the graduates of Kashi Vidyapith, who have passed after 1947, to sit in examinations for appointment to State services;

(b) if so, the reasons therefor;

(c) whether the Union Government are aware that the Kashi Vidyapith has been given a university status by the University Grants Commission under Section 3 of the University Grants Commission Act of 1956; and

(d) if so, the steps Government propose to take to make the graduates of the Kashi Vidyapith eligible for appointment to Government services both Central and State?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):**

(a) The Government of India have no information on this point. The State Governments follow their own policy in the matter of recognition of qualifications for purposes of admission to examinations for appointment to Services under them.

(b) Does not arise.

(c) Yes, Sir. This is effective for a period of three years at present.

(d) The Government of India have already recognised 'Shastri' Examination of this Vidyapith as equivalent to B.A. Degree, for purposes of employment to services and posts under them. This recognition is at present valid upto 17-9-1965. As regards State Services, the position has been explained under part (a) above.

**Kashi Vidyapeeth, Varanasi**

146. **Shri Bibhuti Mishra:** Will the Minister of **Education** be pleased to state:

(a) whether the question of making Kashi Vidyapeeth, Varanasi, a